

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2551  
ANSWERED ON:12.03.2015  
INSPECTION OF ROADS UNDER PMGSY  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the allocation of funds for Pradhan Mantri Gram Sadak Yojana (PMGSY) during the Twelfth Five Year Plan;
- (b) the steps taken to ensure better coordination between Centre and States for effective monitoring of the scheme;
- (c) the system in place for inspection of roads being constructed under the scheme;
- (d) whether the said system is effective, if so, the details thereof;
- (e) the number of roads found to be unsatisfactory by inspection agency during the last three years and the current year, State/UT-wise; and
- (f) the action taken against concerned officers and guilty agencies so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines works under PMGSY are executed through the State Governments. The Plan outlay for PMGSY for the 12th Plan Period is Rs. 1,05,000 crore out of which the outlays for the first three years of the Plan i.e. 2012-13, 2013-14 and 2014-15 are as under:

Rs. in crore  
Year B.E. R.E.

2012-13	24,000	8,885
2013-14	21,700	9700
2014-15	14,390	14,200
2015-16	14,291	-

(b) to (d) Ministry regularly conducts Regional Review Meetings (RRMs) with the nodal department of the state governments, as a measure to monitor the progress & for effective implementation of PMGSY scheme in the States. These RRM also provides a platform for better co-ordination between Centre and State. For effective monitoring of roads constructed under PMGSY, programme guidelines also envisages a three tier Quality Assurance Mechanism to ensure quality of road works during construction. First-tier of this mechanism is in-house quality control at Programme Implementation Unit (PIU) level. Second-tier is structured as an independent quality monitoring at State level through State Quality Monitors (SQMs) in which provision of regular inspection of PMGSY works has been envisaged. The third- tier is an independent monitoring mechanism at the Central level. Under this tier, independent National Quality Monitors (NQMs) are engaged for inspections of PMGSY roads, selected at random. Action Taken Reports of the road works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U) by the State Quality Monitors are monitored by the respective State Governments. Similarly, for works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U) on the basis of observations of National Quality Monitors, Action Taken Reports are monitored and processed by National Rural Roads Development Agency (NRRDA).

(e) to (f) The quality monitors (State as well as National) report about the quality of the works in a standardized format. Based on the inspections, the works are categorized as 'Satisfactory' (S), 'Satisfactory Requiring Improvement' (SRI) and 'Unsatisfactory' (U). Roads with non-structural defects are categorized as 'Satisfactory Requiring Improvement' and that of with structural defects as 'Unsatisfactory'. Based on the reports of the quality monitors, the state governments carry out necessary rectification in the road works.

During the financial years 2011-12, 2012-13, 2013-14 & 2014-15 (up to February, 2015), 72,600 inspections were made by State Quality Monitors out of which 4,420 inspections graded the works as 'Unsatisfactory' and 14,751 inspections graded the works to be

'Satisfactory Requiring Improvement'. A statement containing State-wise details of grading by State Quality Monitors, is given in the Annexure-I.

Similarly, during the financial years 2011-12, 2012-13, 2013-14 & 2014-15 (up to February, 2015), 12,659 inspections were made by National Quality Monitors, out of these, 1,940 works have been graded as 'Unsatisfactory' and 3,439 inspections have been graded as 'Satisfactory Requiring Improvement'. A statement containing State-wise details of grading by National Quality Monitors is given in the Annexure-II.

'Rural Roads' being state subject, the implementation of PMGSY is state responsibility; therefore, the details on action taken against specific officials/ agencies in respect of specific road works are not maintained centrally.